## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.180/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

| Name       | of the Company   | Smt Biva Pyne-Vs-Findo | on Company Ltd & Ors.  |                     |
|------------|--|------------------------|------------------------|---------------------|
| Ur         | nder Section   | 397/398                |                        |                     |
| SI.<br>No. | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |                        | Appearing on behalf of | Signature with date |

WEMILA CHAKRABORTY, For Respondent NO.3
DEBASRI MALLIK,

Deep Nath Ray Chowilly, A). Petitioner Sourcer Sangupta, Ad. Petitioner

## ORDER

Ld. Counsel for the petitioners and the respondent no. 3 and 9 are present.

petitioner submitted Counsel for the respondent no. 2, Hemchand Pyne, has died and sought leave of the Court for filing substitution application. Prayer is allowed. Substitution application may be filed within 15 days from today.

List it on 16/02/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (I)